

HIGH COURT OF UTTARAKHAND, NAINITAL
NOTIFICATION

No. 217 /UHC/Admin. (A)/2019

Dated: September 05, 2019

Following Review Officers in the establishment of High Court of Uttarakhand, are hereby, promoted to the post of Section Officer in the establishment of High Court of Uttarakhand, Nainital, in order of seniority, with effect from the date of their taking over charge:

1. Ms. Sugata Dhaundiyal
2. Sri Rajendra Singh Deopa
3. Sri Kailash Chandra
4. Sri Anil Chandra
5. Sri Alok Tripathi
6. Sri Bhuwan Chandra Arya

By order of Hon'ble the Chief Justice

Sd/-

(Hira Singh Bonal)
Registrar General

No. 6157/UHC/I-a-5/Admin. (A)/2015-19

Dated: September 05, 2019

Copy forwarded for information and necessary action to:

1. The Secretary Law-cum-L.R., Government of Uttarakhand, Dehradun.
2. P.P.S. to Hon'ble the Chief Justice.
3. Head P.S. /P.S.(s) to Hon'ble Judges with the request to place the Notification before the Hon'ble Judges for kind perusal.
4. Head B.S.
5. All the Registrars of the Court.
6. Joint Registrar/ Deputy Registrars/ Assistant Registrars/Section Officers of the Court.
7. Deputy Registrar (Accounts).
8. The Director Printing & Stationary, Government Press, Roorkee, District – Hardwar, for Publication of the Notification in the next issue of Gazette of Uttarakhand.
9. Senior Treasury Officer, Nainital.
10. I/c N.I.C. High Court of Uttarakhand, Nainital, with the request to upload on the website of High Court of Uttarakhand.
11. Officer(s) concerned.
12. Management Section/Stationery Section.
13. Guard File/Personal File.

By Order

Joint Registrar
Admin. A